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Title: Presentation of the 1st to 5th Reports of Joint Parliamentary Committee on Wakf.

SHRI CHANDRAKANT KHAIRE (AURANGABAD, MAHARASHTRA): Sir, I beg to lay on the Table a copy each (Hindi and English versions) of the following reports of the Joint Parliamentary Committee on Wakf:-

- (1) First Report on implementation of Wakf Act, 1995 in West Bengal and Working of Board of Wakfs, West Bengal;
 - (2) Second Report on implementation of Wakf Act, 1995 in Rajasthan and Working of Rajasthan Board of Muslim Wakfs;
 - (3) Third Report on Amendments to the Wakf Act 1995;
 - (4) Fourth Report on implementation of Wakf Act, 1995 in Assam and working of Assam Board of Wakfs; and
 - (5) Fifth Report on implementation of Wakf Act, 1995 in U.T. of Chandigarh and working of Chandigarh Wakf Board.
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